

written in simple and capsule form covering developments in agriculture, industry, science and technology and social sciences are being prepared every month and released in all the major languages. A digest of news is issued by the regional/branch offices of the Bureau in the languages of the region.

Photo and ebonoid blocks are also supplied to the small newspapers. The ebonoid supply, started in 1964, serves papers which cannot afford the cost of block making.

A new photo service in the form of "Charba" was started in September, 1971 to help and encourage Urdu papers printed by litho process. "Charba" is the impression of Zinc block on a specially treated paper meant for reproduction.

Small newspapers can get their requirement of newsprint from NEPA which is cheaper than imported newsprint. They also have the option to take all their requirements from High Sea Sales.

Small newspapers are given priority for import of printing machinery and allied equipment over medium and big newspapers.

Newspapers with a circulation of less than 2,000 copies are exempted from the provisions relating to the submission of Chartered Accountant Certificate to prove their utilization of newsprint.

Every effort is made by the Directorate of Advertising and Visual Publicity to make increasing use of small newspapers and periodicals particularly for mass campaigns for which readership of the people in all walks of life is required.

Recruitment Rules in Kandla Port Trust

*455. SHRI ANANT DAVE: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the recruitment rules in Kandla Port Trust in existence

prior to the formation of the Port Trust have been altered by the port trust authorities in contravention of Section 29(1)(f) of the Major Port Trust Act 1963 to certain favourite persons;

(b) whether there is great resentment among other members of the staff working in Kandla Port Trust;

(c) whether this arbitrary alteration of recruitment rules has caused great hardship to senior persons who have been thus deprived of promotion etc.; and

(d) whether Government propose to take any action in this regard to improve the situation and if so, the particulars thereof?

'THE PRIME MINISTER (SHRI MORARJI DESAI): (a) In May, 1976 some changes to widen the avenues of promotion in certain categories were made by the Kandla Port Trust Board in accordance with the agreed conclusions reached in discussions with the recognised union and within the powers available to the Board under Regulation 7 of the Kandla Port Employees (Recruitment, Seniority and Promotion) Regulation, 1964.

(b) to (d). The latest changes affected prospects of promotion of staff in a few categories where such staff will share higher promotional posts with some additional categories. Some representations to this effect have been received and the Kandla Port Trust has held discussions with the Union representatives and are re-examining the matter.

Project Report on Sub-Plan for Tribal Areas

*456. SHRI GIRIDHAR GOMANGO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the project reports on sub-plan for tribal areas have been finalised; and